

by the Board. The State Governments have been advised to implement the recommendations. The Central level organisations concerned like the Small Industries Development Organisation have also taken action to implement the concerned recommendations. A gist of the recommendations made by the Committee is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-10452/76.]

Imbalance in Power Supply to Rural Areas in the Country

*136. SHRI R. S. PANDEY: Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to the reported imbalances in the power supplied to rural areas in the country; and

(b) if so, the remedial measures proposed?

" THE MINISTER OF ENERGY (SHRI K C PANT): (a) and (b). Power supply to rural areas for irrigation, agriculture and agro-based industries is receiving a high priority in allocation of resources and allocation of energy in case of shortages. The oil crisis has further brought home the necessity of intensifying efforts for rural electrification to replace use of diesel for pumping etc. All steps are being taken to reduce the imbalance between the rural and urban economy

Cancellation of Press Accreditation of Journalists

*137. SHRI A. K. GOPALAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Press accreditation of some journalists has been cancelled or refused to be renewed this year by Government;

(b) if so, the names of the journalists; and

(c) the reason therefor?

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) to (c). According to existing rules for accreditation of correspondents, the list of accredited representatives is subject to review in consultation with the Central Press Accreditation Committee. The list was accordingly reviewed on the 14th February, 1976 in a meeting of recently reconstituted committee. Since the recommendations of the committee are of a confidential nature, they cannot be disclosed in public interest.

Increase in Juvenile Crime in the Country

*138 DR. SARDISH ROY:
SHRI BISWANARAYAN
SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that juvenile crime in the country is increasing; and

(b) if so, the reasons therefor and the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) Government are aware of the increase in juvenile crime in the country. The increase is attributable to the rise in general crime as a result of rise in population and increase in number of regulatory laws and a host of socio-economic factors. Government fully share the concern of the Hon'ble Members over the increasing trend in juvenile crime. Various social welfare measures are being taken by the States to check juvenile delinquency. The Central Government, in the Department of Social Welfare are in close touch with the State Governments and coordinating these efforts.